



Government of India
Ministry of Commerce and Industry
Department of Commerce

DIRECTORATE GENERAL OF FOREIGN TRADE

(DES - II SECTION)

MINUTES OF THE NORMS COMMITTEE- II

MEETING No. NC/2/MEET/Jul/202122/1

DATED: 16/07/2021

Please Note

- i. For information of exporters, Norms Committee - II handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 72 to 76, 78 to 80, 85 .Communications in respect of cases/pertaining to NC- II may be sent to email address: nc2.dgft@nic.in
- ii. In certain cases the decision of the Norms Committee refers to the Recommendations/ Observations/Deficiencies received from the concerned Technical Authority. Wherever applicable, a scanned copy of such document has been placed at the end of the Minutes, in running serial orders. The concerned applicant/company may go through the same and respond accordingly.
- iii. Similarly, a scanned copy of the blank Standard Deficiency Format, which may find a reference in NC decisions, has also been attached in the end. This may also be referred to by the concerned applicant/company and may be responded accordingly.
- iv. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- v. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

MEETING No. NC/2/MEET/Jul/202122/1

DATE HELD ON: 16/07/2021

Meeting No. NC/2/MEET/Jul/202122/1 dated 16/07/2021 of Norms Committee - II for the year 2021-22 was held on 16/07/2021 under the Chairmanship of Akash Taneja, Additional DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2015-20. The following members were present in the meeting:-

S.No.	Name and Designation of Representatives	Department
1	Shri Pranav Upadhyay, Deputy Director	Directorate General of Foreign Trade, Delhi
2	Smt. Smitha Viju,FTDO	Directorate General of Foreign Trade, Delhi
3	Shri Shaish Kumar, Consultant (TEC-1)	Technical Consultant,DGFT
4	Shri SK Bhatnagar, Consultant (SKB)	Technical Consultant,DGFT
5	Shri Vishan Agrawal, Consultant (TEC-3)	Technical Consultant,DGFT
6	Shri Sushil Jangid, Scientist 'B'	MeitY
7	Shri Devendra Saini, Asst. Director	DoT

Minutes of the cases discussed in the meeting are as under:

MEETING NUMBER: NC/2/MEET/Jul/202122/1 **DATED:** 16/07/2021 **HELD ON:** 16/07/2021

1	Case No.: HQRNORM APPLY 00090573AM21	Party Name:M & B ENGINEERING LIMITED	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 1 16/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00090573AM21	RA File Number: NA	Lic No/Date: NA	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 09.07.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.		
2	Case No.: 018105000238AM15	Party Name:AMC COOKWARE (INDIA) PRIVATE LIMITED	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 1 16/07/2021	Status:Case Deferred
	HQ File Number: 018105000238AM15	RA File Number: 072404000002 AM15	Lic No/Date: 0710104026 12/05/2014	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the case was rejected in Meeting No. 14/81 dated 20.10.2015 due to non-submission of reply of deficiency letter raised by DPIIT. However, the applicant has not furnished reply of earlier deficiencies yet as raised in the Meeting Nos. 14/81 dated 26.11.2014 & 17/81 dated 24.02.2015. Hence, in this regard, a deficiency letter is being issued to the applicant for furnishing the reply of earlier deficiency letter. Therefore, the Committee decided to defer the case. The case stands deferred.		

3	Case No.: 018105000297AM16	Party Name:L&T HYDROCARBON ENGINEERING LIMITED	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 1 16/07/2021	Status:Case Deferred
	HQ File Number: 018105000297AM16	RA File Number: 342404000110 AM16	Lic No/Date: 3410041368 10/07/2015	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the case was rejected in Meeting No. 18/81 dated 29.11.2016 due to non-submission of reply of deficiency letter raised by DPIIT. Further, it was noted that a deficiency letter was issued to the applicant on 11.07.2021 for furnishing the requisite information. However, the applicant's reply has been received against deficiency letter and the Committee decided to forward the same to DPIIT for examination & comments. The case stands deferred.		
4	Case No.: 018105000439AM19	Party Name:LM WIND POWER BLADES (INDIA) PRIVATE LIMITED	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 1 16/07/2021	Status:Case Deferred
	HQ File Number: 018105000439AM19	RA File Number: 072404000079 AM16	Lic No/Date: 0710108496 10/07/2015	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the case has been already considered in the manual agenda of Meeting No. 02/81 dated 16.07.2021 at Sl. No. M13 wherein following deficiencies have been raised by Consultant (TEC-1): 1. To submit clear copy of drawing wherein a tolerance of +/- 3% allowed in terms of weight. Therefore, the Committee decided to ask from the applicant to furnish the reply of above mentioned deficiency. The case stands deferred.		
5	Case No.: 018105001041AM19	Party Name:TRAFOME INDIA PRIVATE LIMITED	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 1 16/07/2021	Status:Case Deferred
	HQ File Number: 018105001041AM19	RA File Number: 072404000190 AM16	Lic No/Date: 0710108750 21/09/2015	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that a deficiency letter was sent to the applicant on 06.07.2021. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.		
6	Case No.: 018105000727AM19	Party Name:JSONS FOUNDRY PRIVATE LIMITED	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 1 16/07/2021	Status:Case Deferred
	HQ File Number: 018105000727AM19	RA File Number: 318304000141 AM16	Lic No/Date: 3110065856 08/01/2016	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that a deficiency letter was sent to the applicant on 12.07.2021. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.		

7	Case No.: 018105001073AM19	Party Name:KRISAM AUTOMATION PVT. LTD	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 1 16/07/2021	Status:Case Deferred
	HQ File Number: 018105001073AM19	RA File Number: 072404000369 AM16	Lic No/Date: 0710109343 03/02/2016	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that a deficiency letter was sent to the applicant on 11.07.2021. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.		
8	Case No.: 018105000751AM19	Party Name:DIANA METALS	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 1 16/07/2021	Status:Case Deferred
	HQ File Number: 018105000751AM19	RA File Number: 042404000136 AM17	Lic No/Date: 0410162477 08/11/2016	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that a deficiency letter was sent to the applicant on 11.07.2021. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.		
9	Case No.: 018105001065AM19	Party Name:TRAFOME INDIA PRIVATE LIMITED	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 1 16/07/2021	Status:Case Deferred
	HQ File Number: 018105001065AM19	RA File Number: 072404000329 AM17	Lic No/Date: 0710110958 12/01/2017	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that a deficiency letter was sent to the applicant on 06.07.2021. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.		
10	Case No.: 018105000785AM19	Party Name:KIRAN UDYOG	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 1 16/07/2021	Status:Case Deferred
	HQ File Number: 018105000785AM19	RA File Number: 092404000320 AM18	Lic No/Date: 0910065532 05/10/2017	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that a deficiency letter was sent to the applicant on 05.07.2021. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.		
11	Case No.: 018105001089AM19	Party Name:ADHESIVE SPECIALITIES	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 1 16/07/2021	Status:Case Deferred
	HQ File Number: 018105001089AM19	RA File Number: 072404000351 AM18	Lic No/Date: 0710113008 22/03/2018	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that a deficiency letter was sent to the applicant on 12.07.2021. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.		

12	Case No.: 018105000821AM19	Party Name:LM WIND POWER BLADES (INDIA) PRIVATE LIMITED	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 1 16/07/2021	Status:Case Deferred
	HQ File Number: 018105000821AM19	RA File Number: 342404000065 AM19	Lic No/Date: 3410044165 23/05/2018	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that a deficiency letter was sent to the applicant on 11.07.2021. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.		
13	Case No.: 018105000826AM19	Party Name:LM WIND POWER BLADES (INDIA) PRIVATE LIMITED	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 1 16/07/2021	Status:Case Deferred
	HQ File Number: 018105000826AM19	RA File Number: 342404000075 AM19	Lic No/Date: 3410044263 19/06/2018	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that a deficiency letter was sent to the applicant on 11.07.2021. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.		
14	Case No.: 018105000453AM19	Party Name:LM WIND POWER BLADES (INDIA) PRIVATE LIMITED	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 1 16/07/2021	Status:Case Deferred
	HQ File Number: 018105000453AM19	RA File Number: 342404000117 AM19	Lic No/Date: 3410044297 02/07/2018	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that a deficiency letter was sent to the applicant on 11.07.2021. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.		
15	Case No.: 018105000838AM19	Party Name:NORDEX INDIA PRIVATE LIMITED	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 1 16/07/2021	Status:Case Deferred
	HQ File Number: 018105000838AM19	RA File Number: 072404000099 AM19	Lic No/Date: 0710113621 23/07/2018	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that a deficiency letter was sent to the applicant on 11.07.2021. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.		
16	Case No.: 018105000846AM19	Party Name:KIRAN UDYOG	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 1 16/07/2021	Status:Case Deferred
	HQ File Number: 018105000846AM19	RA File Number: 092404000234 AM19	Lic No/Date: 0910066574 17/08/2018	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that a deficiency letter was sent to the applicant on 12.07.2021. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.		

17	Case No.: 018105001015AM19	Party Name:BOMAFASPECIAL VALVE SOLUTIONS PRIVATE LIMITED	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 16/07/2021	Status:Case Deferred
	HQ File Number: 018105001015AM19	RA File Number: 082404000258 AM19	Lic No/Date: 0810144141 20/12/2018	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that a deficiency letter was sent to the applicant on 05.07.2021. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.		
18	Case No.: 018105000032AM20	Party Name:VIKARSH STAMPINGS INDIA PRIVATE LIMITED	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 16/07/2021	Status:Case Deferred
	HQ File Number: 018105000032AM20	RA File Number: 318304000007 AM20	Lic No/Date: 3110067393 24/04/2019	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that a deficiency letter was sent to the applicant on 05.07.2021. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.		
19	Case No.: 018105000082AM20	Party Name:BLUEBIRD SOLAR PRIVATE LIMITED	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 16/07/2021	Status:Case Deferred
	HQ File Number: 018105000082AM20	RA File Number: 052304000078 AM20	Lic No/Date: 0510410642 21/05/2019	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that a deficiency letter was sent to the applicant on 05.07.2021. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.		
20	Case No.: 018105000089AM20	Party Name:SHIVALIK BIMETAL CONTROLS LTD	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 16/07/2021	Status:Case Deferred
	HQ File Number: 018105000089AM20	RA File Number: 052404000095 AM20	Lic No/Date: 0510410694 24/05/2019	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that a deficiency letter was sent to the applicant on 05.07.2021. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.		
21	Case No.: 018105000090AM20	Party Name:SHIVALIK BIMETAL CONTROLS LTD	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 16/07/2021	Status:Case Deferred
	HQ File Number: 018105000090AM20	RA File Number: 052404000094 AM20	Lic No/Date: 0510410695 24/05/2019	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that a deficiency letter was sent to the applicant on 05.07.2021. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.		

22	Case No.: 018105000292AM20	Party Name:SHIVALIK BIMETAL CONTROLS LTD	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 1 16/07/2021	Status:Case Deferred
	HQ File Number: 018105000292AM20	RA File Number: 052404000425 AM20	Lic No/Date: 0510412272 25/10/2019	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that a deficiency letter was sent to the applicant on 11.07.2021. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.		
23	Case No.: 018105000344AM20	Party Name:RAJPUTANA INDUSTRIES PRIVATE LIMITED	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 1 16/07/2021	Status:Case Deferred
	HQ File Number: 018105000344AM20	RA File Number: 132404000177 AM20	Lic No/Date: 1310049465 09/12/2019	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that a deficiency letter was sent to the applicant on 11.07.2021. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.		
24	Case No.: 018105000398AM20	Party Name:H. H. METALS	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 1 16/07/2021	Status:Case Deferred
	HQ File Number: 018105000398AM20	RA File Number: 052304000377 AM20	Lic No/Date: 0510413314 13/01/2020	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that a deficiency letter was sent to the applicant on 05.07.2021. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.		
25	Case No.: 018105000404AM20	Party Name:DISHA AUTO COMPONENTS PRIVATE LIMITED	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 1 16/07/2021	Status:Case Deferred
	HQ File Number: 018105000404AM20	RA File Number: 039404000823 AM20	Lic No/Date: 0310834191 15/01/2020	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that a deficiency letter was sent to the applicant on 11.07.2021. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.		
26	Case No.: 018105000410AM20	Party Name:USHA INDUSTRIAL CORPORATION.	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 1 16/07/2021	Status:Case Deferred
	HQ File Number: 018105000410AM20	RA File Number: 082404000333 AM20	Lic No/Date: 0810147053 21/01/2020	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that a deficiency letter was sent to the applicant on 11.07.2021. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.		

27	Case No.: 018105000459AM20	Party Name:GURUSHREE INDUSTRIES PRIVATE LIMITED	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 16/07/2021	Status:Case Deferred
	HQ File Number: 018105000459AM20	RA File Number: 632404000001 AM20	Lic No/Date: 6310001432 18/02/2020	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that a deficiency letter was sent to the applicant on 05.07.2021. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.		
28	Case No.: 018105000461AM20	Party Name:PARAMJYOTI MOVERS PRIVATE LIMITED	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 16/07/2021	Status:Case Deferred
	HQ File Number: 018105000461AM20	RA File Number: 062404000091 AM20	Lic No/Date: 0610039446 04/03/2020	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that a deficiency letter was sent to the applicant on 11.07.2021. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.		
29	Case No.: 018105000463AM20	Party Name:MAK CONTROLS AND SYSTEMS PRIVATE LIMITED	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 16/07/2021	Status:Case Deferred
	HQ File Number: 018105000463AM20	RA File Number: 322404000136 AM20	Lic No/Date: 3210079446 06/03/2020	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that a deficiency letter was sent to the applicant on 11.07.2021. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.		
30	Case No.: 018105000465AM20	Party Name:KEI INDUSTRIES LIMITED	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 16/07/2021	Status:Case Deferred
	HQ File Number: 018105000465AM20	RA File Number: 052304000460 AM20	Lic No/Date: 0510413815 06/03/2020	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that a deficiency letter was sent to the applicant on 11.07.2021. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.		
31	Case No.: 018105000468AM20	Party Name:LOTUS AVIATION TECHNOLOGY PRIVATE LIMITED	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 16/07/2021	Status:Case Deferred
	HQ File Number: 018105000468AM20	RA File Number: 052304000475 AM20	Lic No/Date: 0510413864 12/03/2020	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that a deficiency letter was sent to the applicant on 11.07.2021. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.		

32	Case No.: 018105000469AM20	Party Name:PARAM INDUSTRIES	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 16/07/2021	Status:Case Deferred
	HQ File Number: 018105000469AM20	RA File Number: 039504001157 AM20	Lic No/Date: 0310835385 12/03/2020	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that a deficiency letter was sent to the applicant on 11.07.2021. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.		
33	Case No.: 018105000471AM20	Party Name:AUSA MEDICAL DEVICES PRIVATE LIMITED	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 16/07/2021	Status:Case Deferred
	HQ File Number: 018105000471AM20	RA File Number: 072404000304 AM20	Lic No/Date: 0710116253 13/03/2020	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that a deficiency letter was sent to the applicant on 11.07.2021. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.		
34	Case No.: 018105000476AM20	Party Name:KEI INDUSTRIES LIMITED	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 16/07/2021	Status:Case Deferred
	HQ File Number: 018105000476AM20	RA File Number: 052304000477 AM20	Lic No/Date: 0510413882 16/03/2020	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that a deficiency letter was sent to the applicant on 11.07.2021. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.		
35	Case No.: 018105000478AM20	Party Name:SIECHEM TECHNOLOGIES PRIVATE LIMITED	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 16/07/2021	Status:Case Deferred
	HQ File Number: 018105000478AM20	RA File Number: 042404000197 AM20	Lic No/Date: 0410166620 16/03/2020	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that a deficiency letter was sent to the applicant on 12.07.2021. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.		
36	Case No.: 018105000528AM21	Party Name:APAR INDUSTRIES LIMITED	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 16/07/2021	Status:Case Deferred
	HQ File Number: 018105000528AM21	RA File Number: 039404000053 AM21	Lic No/Date: 0310836192 14/05/2020	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that a deficiency letter was sent to the applicant on 12.07.2021. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.		

37	Case No.: 018105000537AM21	Party Name:R R KABEL LIMITED	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 16/07/2021	Status:Case Deferred
	HQ File Number: 018105000537AM21	RA File Number: 039504000050 AM21	Lic No/Date: 0310836232 15/05/2020	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that a deficiency letter was sent to the applicant on 12.07.2021. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.		
38	Case No.: 018105000529AM21	Party Name:R R KABEL LIMITED	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 16/07/2021	Status:Case Deferred
	HQ File Number: 018105000529AM21	RA File Number: 039504000061 AM21	Lic No/Date: 0310836210 15/05/2020	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that a deficiency letter was sent to the applicant on 12.07.2021. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.		
39	Case No.: 018105000531AM21	Party Name:PARAS LAMINATES PRIVATE LIMITED	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 16/07/2021	Status:Case Deferred
	HQ File Number: 018105000531AM21	RA File Number: 052404000047 AM21	Lic No/Date: 0510414178 15/05/2020	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that a deficiency letter was sent to the applicant on 12.07.2021. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.		
40	Case No.: 018105000532AM21	Party Name:C L GUPTA EXPORTS LIMITED	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 16/07/2021	Status:Case Deferred
	HQ File Number: 018105000532AM21	RA File Number: 052304000016 AM21	Lic No/Date: 0510414181 15/05/2020	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that a deficiency letter was sent to the applicant on 12.07.2021. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.		
41	Case No.: 018105000533AM21	Party Name:C L GUPTA EXPORTS LIMITED	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 16/07/2021	Status:Case Deferred
	HQ File Number: 018105000533AM21	RA File Number: 052304000014 AM21	Lic No/Date: 0510414182 15/05/2020	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that a deficiency letter was sent to the applicant on 12.07.2021. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.		

42	Case No.: 018105000536AM21	Party Name:R R KABEL LIMITED	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 1 16/07/2021	Status:Case Deferred
	HQ File Number: 018105000536AM21	RA File Number: 039504000059 AM21	Lic No/Date: 0310836231 15/05/2020	
	Decision Remarks: The Committee considered the case as per the agenda and noted that a deficiency letter was sent to the applicant on 12.07.2021. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.			
43	Case No.: 018105000539AM21	Party Name:VIRGO LAMINATES LIMITED	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 1 16/07/2021	Status:Case Deferred
	HQ File Number: 018105000539AM21	RA File Number: 052404000050 AM21	Lic No/Date: 0510414200 18/05/2020	
	Decision Remarks: The Committee considered the case as per the agenda and noted that a deficiency letter was sent to the applicant on 12.07.2021. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.			
44	Case No.: 018105000541AM21	Party Name:MONTEX GLASS FIBRE INDUSTRIES PRIVATE LIMITED	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 1 16/07/2021	Status:Case Deferred
	HQ File Number: 018105000541AM21	RA File Number: 039504000083 AM21	Lic No/Date: 0310836249 18/05/2020	
	Decision Remarks: The Committee considered the case as per the agenda and noted that a deficiency letter was sent to the applicant on 12.07.2021. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.			
45	Case No.: 018105000542AM21	Party Name:DESHMUKH LEAD PRIVATE LIMITED	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 1 16/07/2021	Status:Case Deferred
	HQ File Number: 018105000542AM21	RA File Number: 039404000073 AM21	Lic No/Date: 0310836251 19/05/2020	
	Decision Remarks: The Committee considered the case as per the agenda and noted that a deficiency letter was sent to the applicant on 12.07.2021. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.			
46	Case No.: 018105000543AM21	Party Name:RAJHANS IMPEX PRIVATE LIMITED	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 1 16/07/2021	Status:Case Deferred
	HQ File Number: 018105000543AM21	RA File Number: 242404000010 AM21	Lic No/Date: 2410043111 19/05/2020	
	Decision Remarks: The Committee considered the case as per the agenda and noted that a deficiency letter was sent to the applicant on 07.07.2021. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.			

47	Case No.: 018105000546AM21	Party Name:K G METALLOYS	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 1 16/07/2021	Status:Case Deferred
	HQ File Number: 018105000546AM21	RA File Number: 052304000024 AM21	Lic No/Date: 0510414203 20/05/2020	
	Decision Remarks: The Committee considered the case as per the agenda and noted that a deficiency letter was sent to the applicant on 09.07.2021. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.			
48	Case No.: 018105000550AM21	Party Name:TRANSCON INDUSTRIES	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 1 16/07/2021	Status:Case Deferred
	HQ File Number: 018105000550AM21	RA File Number: 092404000111 AM21	Lic No/Date: 0910068803 27/05/2020	
	Decision Remarks: The Committee considered the case as per the agenda and noted that a deficiency letter was sent to the applicant on 09.07.2021. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.			
49	Case No.: 018105000551AM21	Party Name:C L GUPTA EXPORTS LIMITED	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 1 16/07/2021	Status:Case Deferred
	HQ File Number: 018105000551AM21	RA File Number: 052304000032 AM21	Lic No/Date: 0510414256 27/05/2020	
	Decision Remarks: The Committee considered the case as per the agenda and noted that a deficiency letter was sent to the applicant on 09.07.2021. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.			
50	Case No.: 018105000555AM21	Party Name:GOLDI SOLAR PRIVATE LIMITED	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 1 16/07/2021	Status:Case Deferred
	HQ File Number: 018105000555AM21	RA File Number: 522104000017 AM21	Lic No/Date: 5210043404 28/05/2020	
	Decision Remarks: The Committee considered the case as per the agenda and noted that a deficiency letter was sent to the applicant on 09.07.2021. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.			
51	Case No.: 018105000564AM21	Party Name:WINOMECHANIC PRIVATE LIMITED	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 1 16/07/2021	Status:Case Deferred
	HQ File Number: 018105000564AM21	RA File Number: 042404000026 AM21	Lic No/Date: 0410166794 02/06/2020	
	Decision Remarks: The Committee considered the case as per the agenda and noted that a deficiency letter was sent to the applicant on 09.07.2021. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.			

52	Case No.: 018105000565AM21	Party Name:VON ROLL (INDIA) PRIVATE LIMITED	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 1 16/07/2021	Status:Case Deferred
	HQ File Number: 018105000565AM21	RA File Number: 072404000056 AM21	Lic No/Date: 0710116545 03/06/2020	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that a deficiency letter was sent to the applicant on 09.07.2021. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.		
53	Case No.: 018105000569AM21	Party Name:RAYZON GREEN ENERGIES	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 1 16/07/2021	Status:Case Deferred
	HQ File Number: 018105000569AM21	RA File Number: 522404000011 AM21	Lic No/Date: 5210043415 03/06/2020	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that a deficiency letter was sent to the applicant on 09.07.2021. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.		
54	Case No.: 018105000570AM21	Party Name:RAYZON GREEN ENERGIES	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 1 16/07/2021	Status:Case Deferred
	HQ File Number: 018105000570AM21	RA File Number: 522404000077 AM20	Lic No/Date: 5210043417 03/06/2020	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that a deficiency letter was sent to the applicant on 09.07.2021. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.		
55	Case No.: 018105000571AM21	Party Name:R R KABEL LIMITED	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 1 16/07/2021	Status:Case Deferred
	HQ File Number: 018105000571AM21	RA File Number: 0395040000875 AM20	Lic No/Date: 0310836526 05/06/2020	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that a deficiency letter was sent to the applicant on 09.07.2021. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.		
56	Case No.: 018105000572AM21	Party Name:ICON POWER SOLUTIONS PRIVATE LIMITED	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 1 16/07/2021	Status:Case Deferred
	HQ File Number: 018105000572AM21	RA File Number: 052304000041 AM21	Lic No/Date: 0510414336 05/06/2020	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that a deficiency letter was sent to the applicant on 09.07.2021. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.		

57	Case No.: 018105000575AM21	Party Name:NAGREEKA INDCON PRODUCTS PRIVATE LIMITED	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 1 16/07/2021	Status:Case Deferred
	HQ File Number: 018105000575AM21	RA File Number: 039504001148 AM20	Lic No/Date: 0310836580 08/06/2020	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that a deficiency letter was sent to the applicant on 09.07.2021. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.		
58	Case No.: 018105000574AM21	Party Name:RAJ METAL INDUSTRIES	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 1 16/07/2021	Status:Case Deferred
	HQ File Number: 018105000574AM21	RA File Number: 022404000018 AM21	Lic No/Date: 0210209908 08/06/2020	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that a deficiency letter was sent to the applicant on 09.07.2021. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.		
59	Case No.: 018105000577AM21	Party Name:RATNAVEER METALS LIMITED	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 1 16/07/2021	Status:Case Deferred
	HQ File Number: 018105000577AM21	RA File Number: 342404000055 AM21	Lic No/Date: 3410046133 09/06/2020	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that a deficiency letter was sent to the applicant on 09.07.2021. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.		
60	Case No.: 018105000578AM21	Party Name:R R KABEL LIMITED	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 1 16/07/2021	Status:Case Deferred
	HQ File Number: 018105000578AM21	RA File Number: 039504000099 AM21	Lic No/Date: 0310836620 10/06/2020	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that a deficiency letter was sent to the applicant on 09.07.2021. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.		
61	Case No.: 018105000579AM21	Party Name:WINOMECHANIC PRIVATE LIMITED	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 1 16/07/2021	Status:Case Deferred
	HQ File Number: 018105000579AM21	RA File Number: 042404000037 AM21	Lic No/Date: 0410166814 10/06/2020	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that a deficiency letter was sent to the applicant on 09.07.2021. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.		

62	Case No.: 018105000619AM21	Party Name:SAMYAK METALS PRIVATE LIMITED	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 1 16/07/2021	Status:Case Withdrawn
	HQ File Number: 018105000619AM21	RA File Number: 052404000150 AM21	Lic No/Date: 0510414534 01/07/2020	
	Decision Remarks: The Committee considered the case as per agenda and noted that the case has already been approved in the Meeting No. 05/81 dated 16.07.2020. Therefore, the Committee decided to withdraw the case from the agenda. Case is withdrawn.			
63	Case No.: 018105000657AM21	Party Name:KEI INDUSTRIES LIMITED	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 1 16/07/2021	Status:Case Deferred
	HQ File Number: 018105000657AM21	RA File Number: 052304000088 AM21	Lic No/Date: 0510414751 28/07/2020	
	Decision Remarks: The Committee considered the case as per the agenda and noted that a deficiency letter was sent to the applicant on 10.07.2021. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.			
64	Case No.: 018105000669AM21	Party Name:ASEEM TECHNOLOGIES (P) LTD.,	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 1 16/07/2021	Status:Case Deferred
	HQ File Number: 018105000669AM21	RA File Number: 562404000013 AM21	Lic No/Date: 5610005913 30/07/2020	
	Decision Remarks: The Committee considered the case as per the agenda and noted that a deficiency letter was sent to the applicant on 09.07.2021. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.			
65	Case No.: 018105000662AM21	Party Name:VOESTALPINE VAE VKN INDIA PRIVATE LIMITED	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 1 16/07/2021	Status:Case Deferred
	HQ File Number: 018105000662AM21	RA File Number: 052404000208 AM21	Lic No/Date: 0510414780 30/07/2020	
	Decision Remarks: The Committee considered the case as per the agenda and noted that a deficiency letter was sent to the applicant on 06.07.2021. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.			
66	Case No.: 018105000663AM21	Party Name:MUNDRA SOLAR PV LIMITED	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 1 16/07/2021	Status:Case Deferred
	HQ File Number: 018105000663AM21	RA File Number: 082404000119 AM21	Lic No/Date: 0810148262 30/07/2020	
	Decision Remarks: The Committee considered the case as per the agenda and noted that a deficiency letter was sent to the applicant on 12.07.2021. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.			

67	Case No.: 018105000668AM21	Party Name:R T JAIN AND COMPANY	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 1 16/07/2021	Status:Case Deferred
	HQ File Number: 018105000668AM21	RA File Number: 039504000261 AM21	Lic No/Date: 0310837519 31/07/2020	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that a deficiency letter was sent to the applicant on 12.07.2021. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.		
68	Case No.: 018105000687AM21	Party Name:AUSA MEDICAL DEVICES PRIVATE LIMITED	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 1 16/07/2021	Status:Case Deferred
	HQ File Number: 018105000687AM21	RA File Number: 072404000136 AM21	Lic No/Date: 0710116878 13/08/2020	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that a deficiency letter was sent to the applicant on 05.07.2021. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.		
69	Case No.: 018105000688AM21	Party Name:LASER POWER & INFRA PRIVATE LIMITED	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 1 16/07/2021	Status:Case Deferred
	HQ File Number: 018105000688AM21	RA File Number: 022404000057 AM21	Lic No/Date: 0210210037 13/08/2020	
	Decision Remarks:	The Committee considered the case as per agenda and noted that the applicant's reply has been received against issued deficiency letter. Therefore, the Committee decided to forward the applicant's reply to DPIIT for examination of the case. The case stands deferred.		
70	Case No.: 018105000781AM21	Party Name:NICO EXTRUSIONS LIMITED	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 1 16/07/2021	Status:Case Deferred
	HQ File Number: 018105000781AM21	RA File Number: 039504001229 AM20	Lic No/Date: 0310838703 05/10/2020	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that a deficiency letter was sent to the applicant on 05.07.2021. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.		
71	Case No.: 018105000784AM21	Party Name:AXORA RESOURCES LIMITED	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 1 16/07/2021	Status:Case Deferred
	HQ File Number: 018105000784AM21	RA File Number: 022404000089 AM21	Lic No/Date: 0210210142 06/10/2020	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that a deficiency letter was sent to the applicant on 05.07.2021. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.		

72	Case No.: 018105000783AM21	Party Name:PRECISION METALS	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 16/07/2021	Status:Case Deferred
	HQ File Number: 018105000783AM21	RA File Number: 039504000411 AM21	Lic No/Date: 0310838730 06/10/2020	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that a deficiency letter was sent to the applicant on 12.07.2021. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.		
73	Case No.: 018105000785AM21	Party Name:TRASCCON INTERCONNECTION SYSTEMS PRIVATE LIMITED	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 16/07/2021	Status:Case Deferred
	HQ File Number: 018105000785AM21	RA File Number: 072404000180 AM21	Lic No/Date: 0710117109 07/10/2020	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that a deficiency letter was sent to the applicant on 09.07.2021. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.		
74	Case No.: 018105000789AM21	Party Name:DYNAMIC CABLES LIMITED	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 16/07/2021	Status:Case Deferred
	HQ File Number: 018105000789AM21	RA File Number: 132404000037 AM21	Lic No/Date: 1310049701 08/10/2020	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that a deficiency letter was sent to the applicant on 05.07.2021. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.		
75	Case No.: 018105000791AM21	Party Name:WAAREE ENERGIES LIMITED	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 16/07/2021	Status:Case Deferred
	HQ File Number: 018105000791AM21	RA File Number: 522404000055 AM21	Lic No/Date: 5210043564 15/10/2020	
	Decision Remarks:	The Committee considered the case as per agenda and noted that the complete information is not available to examine the case. Therefore, the Committee decided to ask from the applicant to upload all the relevant documents (Complete information as per ANF 4B, Complete information as per Appendix 4E (Wastage & Technical details), Appendix 4K & Appendix 4H etc.) on DGFT's New IT Portal for examination of the case. The case stands deferred.		

76	Case No.: 018105000793AM21	Party Name:TOSHIBA TRANSMISSION & DISTRIBUTION SYSTEMS (INDIA) PRIVATE LIMITED	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 1 16/07/2021	Status:Case Deferred
	HQ File Number: 018105000793AM21	RA File Number: 092404000395 AM21	Lic No/Date: 0910069333 15/10/2020	
	Decision Remarks:	The Committee considered the case as per agenda and noted that the complete information is not available to examine the case. Therefore, the Committee decided to ask from the applicant to upload all the relevant documents (Complete information as per ANF 4B, Complete information as per Appendix 4E (Wastage & Technical details), Appendix 4K & Appendix 4H etc.) on DGFT's New IT Portal for examination of the case. The case stands deferred.		
77	Case No.: 018105000822AM21	Party Name:POLYCAB INDIA LIMITED	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 1 16/07/2021	Status:Case Deferred
	HQ File Number: 018105000822AM21	RA File Number: 039504000489 AM21	Lic No/Date: 0310839276 02/11/2020	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that a deficiency letter was sent to the applicant on 09.07.2021. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.		
78	Case No.: 018105000823AM21	Party Name:SHARBIN INTERNATIONAL	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 1 16/07/2021	Status:Case Deferred
	HQ File Number: 018105000823AM21	RA File Number: 082404000270 AM21	Lic No/Date: 0810148964 02/11/2020	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that a deficiency letter was sent to the applicant on 09.07.2021. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.		
79	Case No.: 018105000821AM21	Party Name:POLYCAB INDIA LIMITED	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 1 16/07/2021	Status:Case Deferred
	HQ File Number: 018105000821AM21	RA File Number: 039504000479 AM21	Lic No/Date: 0310839274 02/11/2020	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that a deficiency letter was sent to the applicant on 09.07.2021. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.		
80	Case No.: 018105000824AM21	Party Name:FCI OEN CONNECTORS LIMITED	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 1 16/07/2021	Status:Case Deferred
	HQ File Number: 018105000824AM21	RA File Number: 072404000214 AM21	Lic No/Date: 0710117222 03/11/2020	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that a deficiency letter was sent to the applicant on 12.07.2021. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.		

81	Case No.: 018105000826AM21	Party Name:ARJAN IMPEX PRIVATE LIMITED	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 1 16/07/2021	Status:Case Deferred
	HQ File Number: 018105000826AM21	RA File Number: 052304000267 AM21	Lic No/Date: 0510415739 04/11/2020	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that a deficiency letter was sent to the applicant on 09.07.2021. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.		
82	Case No.: 018105000828AM21	Party Name:TOSHIBA TRANSMISSION & DISTRIBUTION SYSTEMS (INDIA) PRIVATE LIMITED	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 1 16/07/2021	Status:Case Deferred
	HQ File Number: 018105000828AM21	RA File Number: 092404000446 AM21	Lic No/Date: 0910069442 04/11/2020	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that a deficiency letter was sent to the applicant on 09.07.2021. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.		
83	Case No.: 018105000833AM21	Party Name:WELSPUN CORP LIMITED	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 1 16/07/2021	Status:Case Deferred
	HQ File Number: 018105000833AM21	RA File Number: 342404000213 AM21	Lic No/Date: 3410046517 05/11/2020	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that a deficiency letter was sent to the applicant on 09.07.2021. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.		
84	Case No.: 018105000834AM21	Party Name:WELSPUN CORP LIMITED	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 1 16/07/2021	Status:Case Deferred
	HQ File Number: 018105000834AM21	RA File Number: 342404000214 AM21	Lic No/Date: 3410046518 05/11/2020	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that a deficiency letter was sent to the applicant on 09.07.2021. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.		
85	Case No.: 018105000835AM21	Party Name:WELSPUN CORP LIMITED	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 1 16/07/2021	Status:Case Deferred
	HQ File Number: 018105000835AM21	RA File Number: 342404000215 AM21	Lic No/Date: 3410046519 05/11/2020	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that a deficiency letter was sent to the applicant on 09.07.2021. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.		

86	Case No.: 018105000829AM21	Party Name:EMERG YA WIND TURBINES PRIVATE LIMITED	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 1 16/07/2021	Status:Case Deferred
	HQ File Number: 018105000829AM21	RA File Number: 042404000133 AM21	Lic No/Date: 0410167235 05/11/2020	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that a deficiency letter was sent to the applicant on 09.07.2021. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.		
87	Case No.: 018105000830AM21	Party Name:JAIN METAL ROLLING MILLS	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 1 16/07/2021	Status:Case Deferred
	HQ File Number: 018105000830AM21	RA File Number: 042404000116 AM21	Lic No/Date: 0410167238 05/11/2020	
	Decision Remarks:	The Committee considered the case as per agenda and noted that the applicant's reply has been received against issued deficiency letter. Therefore, the Committee decided to forward the applicant's reply to Consultant (SKB) for examination of the case. The case stands deferred.		
88	Case No.: 018105000831AM21	Party Name:MAYFAIR INTERNATIONAL	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 1 16/07/2021	Status:Case Deferred
	HQ File Number: 018105000831AM21	RA File Number: 039504000503 AM21	Lic No/Date: 0310839387 06/11/2020	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that a deficiency letter was sent to the applicant on 09.07.2021. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.		
89	Case No.: 018105000832AM21	Party Name:TPI COMPOSITES INDIA PRIVATE LIMITED	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 1 16/07/2021	Status:Case Deferred
	HQ File Number: 018105000832AM21	RA File Number: 042404000134 AM21	Lic No/Date: 0410167248 06/11/2020	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that a deficiency letter was sent to the applicant on 09.07.2021. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.		
90	Case No.: 018105000838AM21	Party Name:ARJUN ENTERPRISES PRIVATE LIMITED	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 1 16/07/2021	Status:Case Deferred
	HQ File Number: 018105000838AM21	RA File Number: 052304000273 AM21	Lic No/Date: 0510415789 09/11/2020	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that a deficiency letter was sent to the applicant on 09.07.2021. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.		

91	Case No.: 018105000839AM21	Party Name:JINDAL SAW LIMITED	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 1 16/07/2021	Status:Case Deferred
	HQ File Number: 018105000839AM21	RA File Number: 052304000238 AM21	Lic No/Date: 0510415792 09/11/2020	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that a deficiency letter was sent to the applicant on 09.07.2021. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.		
92	Case No.: 018105000840AM21	Party Name:YOGESHWAR POLYMERS	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 1 16/07/2021	Status:Case Deferred
	HQ File Number: 018105000840AM21	RA File Number: 082404000286 AM21	Lic No/Date: 0810149026 09/11/2020	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that a deficiency letter was sent to the applicant on 09.07.2021. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.		
93	Case No.: 018105000836AM21	Party Name:PANKAJ EXPORTS	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 1 16/07/2021	Status:Case Deferred
	HQ File Number: 018105000836AM21	RA File Number: 052404000410 AM21	Lic No/Date: 0510415775 09/11/2020	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that a deficiency letter was sent to the applicant on 09.07.2021. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.		
94	Case No.: 018105000837AM21	Party Name:RHJ TUBES PRIVATE LIMITED	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 1 16/07/2021	Status:Case Deferred
	HQ File Number: 018105000837AM21	RA File Number: 039504000497 AM21	Lic No/Date: 0310839406 09/11/2020	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that a deficiency letter was sent to the applicant on 09.07.2021. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.		
95	Case No.: 018105000841AM21	Party Name:RAINTECH INTERNATIONAL (INDIA)	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 1 16/07/2021	Status:Case Deferred
	HQ File Number: 018105000841AM21	RA File Number: 052404000418 AM21	Lic No/Date: 0510415820 10/11/2020	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that a deficiency letter was sent to the applicant on 09.07.2021. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.		

96	Case No.: 018105000842AM21	Party Name:ULTRA ENGINEERS	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 16/07/2021	Status:Case Deferred
	HQ File Number: 018105000842AM21	RA File Number: 318304000092 AM21	Lic No/Date: 3110067920 10/11/2020	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that a deficiency letter was sent to the applicant on 09.07.2021. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.		
97	Case No.: 018105000843AM21	Party Name:ZOBELE INDIA PRIVATE LIMITED	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 16/07/2021	Status:Case Deferred
	HQ File Number: 018105000843AM21	RA File Number: 039504000493 AM21	Lic No/Date: 0310839468 10/11/2020	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that a deficiency letter was sent to the applicant on 09.07.2021. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.		
98	Case No.: 018105000844AM21	Party Name:GUJARAT INFRAPIES PRIVATE LIMITED	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 16/07/2021	Status:Case Deferred
	HQ File Number: 018105000844AM21	RA File Number: 342404000216 AM21	Lic No/Date: 3410046534 10/11/2020	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that a deficiency letter was sent to the applicant on 09.07.2021. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.		
99	Case No.: 018105000846AM21	Party Name:KSH INTERNATIONAL PRIVATE LIMITED	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 16/07/2021	Status:Case Deferred
	HQ File Number: 018105000846AM21	RA File Number: 039404000610 AM21	Lic No/Date: 0310839491 11/11/2020	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that a deficiency letter was sent to the applicant on 09.07.2021. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.		
100	Case No.: 018105000847AM21	Party Name:JAIN METAL ROLLING MILLS	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 16/07/2021	Status:Case Deferred
	HQ File Number: 018105000847AM21	RA File Number: 042404000127 AM21	Lic No/Date: 0410167267 11/11/2020	
	Decision Remarks:	The Committee considered the case as per agenda and noted that the applicant's reply has been received against issued deficiency letter. Therefore, the Committee decided to forward the applicant's reply to Consultant (SKB) for examination of the case. The case stands deferred.		

101	Case No.: 018105000848AM21	Party Name:JAIN RECYCLING PRIVATE LIMITED	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 1 16/07/2021	Status:Case Deferred
	HQ File Number: 018105000848AM21	RA File Number: 042404000123 AM21	Lic No/Date: 0410167269 11/11/2020	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that a deficiency letter was sent to the applicant on 12.07.2021. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.		
102	Case No.: 018105000849AM21	Party Name:JAIN RECYCLING PRIVATE LIMITED	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 1 16/07/2021	Status:Case Deferred
	HQ File Number: 018105000849AM21	RA File Number: 042404000124 AM21	Lic No/Date: 0410167270 11/11/2020	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that a deficiency letter was sent to the applicant on 09.07.2021. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.		
103	Case No.: 018105000850AM21	Party Name:JAIN RECYCLING PRIVATE LIMITED	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 1 16/07/2021	Status:Case Deferred
	HQ File Number: 018105000850AM21	RA File Number: 042404000125 AM21	Lic No/Date: 0410167271 11/11/2020	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that a deficiency letter was sent to the applicant on 09.07.2021. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.		
104	Case No.: 018105000851AM21	Party Name:JAIN METAL ROLLING MILLS	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 1 16/07/2021	Status:Case Deferred
	HQ File Number: 018105000851AM21	RA File Number: 042404000126 AM21	Lic No/Date: 0410167272 11/11/2020	
	Decision Remarks:	The Committee considered the case as per agenda and noted that the applicant's reply has been received against issued deficiency letter. Therefore, the Committee decided to forward the applicant's reply to MSME for examination of the case. The case stands deferred.		
105	Case No.: 018105000845AM21	Party Name:MAYFAIR INTERNATIONAL	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 1 16/07/2021	Status:Case Deferred
	HQ File Number: 018105000845AM21	RA File Number: 039504000514 AM21	Lic No/Date: 0310839475 11/11/2020	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that a deficiency letter was sent to the applicant on 09.07.2021. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.		

106	Case No.: 018105000853AM21	Party Name:TOSHIBA TRANSMISSION & DISTRIBUTION SYSTEMS (INDIA) PRIVATE LIMITED	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 1 16/07/2021	Status:Case Deferred
	HQ File Number: 018105000853AM21	RA File Number: 092404000461 AM21	Lic No/Date: 0910069471 12/11/2020	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that a deficiency letter was sent to the applicant on 08.07.2021. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.		
107	Case No.: 018105000854AM21	Party Name:TPI COMPOSITES INDIA PRIVATE LIMITED	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 1 16/07/2021	Status:Case Deferred
	HQ File Number: 018105000854AM21	RA File Number: 042404000138 AM21	Lic No/Date: 0410167283 12/11/2020	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that a deficiency letter was sent to the applicant on 08.07.2021. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.		
108	Case No.: 018105000855AM21	Party Name:STERLITE POWER TRANSMISSION LIMITED	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 1 16/07/2021	Status:Case Deferred
	HQ File Number: 018105000855AM21	RA File Number: 039504000506 AM21	Lic No/Date: 0310839528 12/11/2020	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that a deficiency letter was sent to the applicant on 08.07.2021. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.		
109	Case No.: 018105000852AM21	Party Name:UPR ENGINEERING PRIVATE LIMITED	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 1 16/07/2021	Status:Case Deferred
	HQ File Number: 018105000852AM21	RA File Number: 039504000495 AM21	Lic No/Date: 0310839499 12/11/2020	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that a deficiency letter was sent to the applicant on 08.07.2021. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.		
110	Case No.: 018105000856AM21	Party Name:POLYCAB INDIA LIMITED	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 1 16/07/2021	Status:Case Deferred
	HQ File Number: 018105000856AM21	RA File Number: 039504000529 AM21	Lic No/Date: 0310839569 13/11/2020	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that a deficiency letter was sent to the applicant on 08.07.2021. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.		

111	Case No.: 018105000858AM21	Party Name:POWERCORE INDUSTRIES INDIA PRIVATE LIMITED	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 16/07/2021	Status:Case Deferred
	HQ File Number: 018105000858AM21	RA File Number: 072404000222 AM21	Lic No/Date: 0710117284 17/11/2020	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that a deficiency letter was sent to the applicant on 08.07.2021. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.		
112	Case No.: 018105000859AM21	Party Name:PARAS DEFENCE AND SPACE TECHNOLOGIES LIMITED	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 16/07/2021	Status:Case Deferred
	HQ File Number: 018105000859AM21	RA File Number: 039504000507 AM21	Lic No/Date: 0310839582 17/11/2020	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that a deficiency letter was sent to the applicant on 08.07.2021. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.		
113	Case No.: 018105000861AM21	Party Name:SUNRISE EXPORTS INTERNATIONAL	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 16/07/2021	Status:Case Deferred
	HQ File Number: 018105000861AM21	RA File Number: 039504000534 AM21	Lic No/Date: 0310839606 19/11/2020	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that a deficiency letter was sent to the applicant on 08.07.2021. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.		
114	Case No.: HQRNORM APPLY 00068412AM21	Party Name:APAR INDUSTRIES LIMITED	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 16/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00068412AM21	RA File Number: 039404000619 AM21	Lic No/Date: 0311000901 22/01/2021	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that a deficiency letter was sent to the applicant on 08.07.2021. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.		
115	Case No.: HQRNORM APPLY 00069146AM21	Party Name:SUTTATTI ENTERPRISES PRIVATE LIMITED	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 16/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00069146AM21	RA File Number: 31AA04004923 AM21	Lic No/Date: 3111000112 23/01/2021	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 09.07.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.		

116	Case No.: HQRNORM APPLY 00069611AM21	Party Name:A-1 FENCE PRODUCTS COMPANY PRIVATE LIMITED	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 1 16/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00069611AM21	RA File Number: 03AA04019178 AM21	Lic No/Date: 0311001064 25/01/2021	
	Decision Remarks:	The Committee considered the case as per the agenda and decided to ask from the applicant to furnish following information as per comments of Consultant (TEC-1): 1. Net content of thermoplastic powder in export. 2. Percentage wastage claimed. The case stands deferred.		
117	Case No.: HQRNORM APPLY 00069627AM21	Party Name:R R KABEL LIMITED	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 1 16/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00069627AM21	RA File Number: 03AA04012296 AM21	Lic No/Date: 0311000963 25/01/2021	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 07.07.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.		
118	Case No.: HQRNORM APPLY 00069632AM21	Party Name:POLYCAB INDIA LIMITED	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 1 16/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00069632AM21	RA File Number: 03AA04019802 AM21	Lic No/Date: 0311001167 25/01/2021	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 08.07.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.		
119	Case No.: HQRNORM APPLY 00070094AM21	Party Name:RAM RATNA WIRES LIMITED	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 1 16/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00070094AM21	RA File Number: 03AA04020035 AM21	Lic No/Date: 0311001215 25/01/2021	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 09.07.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.		

120	Case No.: HQRNORM APPLY 00069610AM21	Party Name:R R KABEL LIMITED	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 1 16/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00069610AM21	RA File Number: 03AA04012312 AM21	Lic No/Date: 0311000712 25/01/2021	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that a deficiency letter was sent to the applicant on 11.07.2021. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.		
121	Case No.: HQRNORM APPLY 00070848AM21	Party Name:R R KABEL LIMITED	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 1 16/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00070848AM21	RA File Number: 03AA04018289 AM21	Lic No/Date: 0311001031 27/01/2021	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 07.07.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.		
122	Case No.: HQRNORM APPLY 00072020AM21	Party Name:LASER POWER & INFRA PRIVATE LIMITED	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 1 16/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00072020AM21	RA File Number: 02AA04007730 AM21	Lic No/Date: 0211000217 28/01/2021	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 09.07.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.		
123	Case No.: HQRNORM APPLY 00072210AM21	Party Name:HVR SOLAR PRIVATE LIMITED	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 1 16/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00072210AM21	RA File Number: 05AA04026526 AM21	Lic No/Date: 0511000988 28/01/2021	
	Decision Remarks:	The Committee considered the case as per the agenda and decided to ask from the applicant to furnish following information as per comments of Consultant (TEC-3): 1. Complete specification with wattage and electrical rating of cells imported with respect to each module. 2. Calculation of quantity required for each module with justification. 3. To clarify why per unit requirement is given in fraction. The case stands deferred.		

124	Case No.: HQRNORM APPLY 00073107AM21	Party Name:CHANDA STEEL WORKS PRIVATE LIMITED	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 1 16/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00073107AM21	RA File Number: 05AA04026888 AM21	Lic No/Date: 0511000999 29/01/2021	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 09.07.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.		
125	Case No.: HQRNORM APPLY 00072954AM21	Party Name:VON ROLL (INDIA) PRIVATE LIMITED	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 1 16/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00072954AM21	RA File Number: 07AA04007652 AM21	Lic No/Date: 0711000394 29/01/2021	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the case has been referred to DPIIT on 16.07.2021 for examination & comments. Therefore, the Committee decided to wait for the comments. The case stands deferred.		
126	Case No.: HQRNORM APPLY 00074308AM21	Party Name:SIEMENS GAMESA RENEWABLE POWER PRIVATE LIMITED	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 1 16/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00074308AM21	RA File Number: 04AA04006082 AM21	Lic No/Date: 0411000256 01/02/2021	
	Decision Remarks:	The Committee considered the case as per the agenda and decided to ask from the applicant to furnish following information as per comments of Consultant (TEC-1): 1. Weight of export product. 2. Details of material balance in weight terms. The case stands deferred.		

127	Case No.: HQRNORM APPLY 00074320AM21	Party Name:SIEMENS GAMESA RENEWABLE POWER PRIVATE LIMITED	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 1 16/07/2021	Status:Case Approved
	HQ File Number: HQRNORM APPLY 00074320AM21	RA File Number: 04AA04006059 AM21	Lic No/Date: 0411000255 01/02/2021	
	Decision Remarks:	The committee considered the case as per the agenda and decided to fix the ad-hoc norms as per the comments of Consultant (TEC-1) received via email dated 13.07.2021 as under: 1. The quantity of import items at Sl. No. 1 to 9 & 23 may be allowed as per GN-4. 2. The quantity of import item at Sl. No. 12 may be allowed as 13.37Kgs. 3. The quantity of import item at Sl. No. 16 may be allowed as applied for i.e. value all together restricted to 1.54% of FoB value. 4. The quantity of import item at Sl. No. 17 may be allowed as 2.16Kgs. 5. The quantity of import item at Sl. No. 25 may be allowed as 297.22Kgs. 6. The quantity of import item at Sl. No. 28 may be allowed as 1405.82Kgs. 7. The quantity of import item at Sl. No. 29 may be allowed as 147.60Kgs. 8. The quantity of import item at Sl. No. 32 may be allowed as 11.70Kgs. 9. The quantity of import item at Sl. No. 33 may be allowed as 25.92Kgs. 10. The quantity of rest of import items may be allowed as applied for. Note: 1. Net weight of export item should not be less than 119.378MT. 2. The words “P U Paint System” may be added in the description of import items at Sl. No. 10 to 12 & 25 to 34. 3. The words “Epoxy Adhesive” may be added in the description of import items at Sl. No. 14 to 15. 4. The words “Fiber Glass” may be added in the description of import items at Sl. No. 13, 17 to 22, 24 & 35. 5. The word “Foam” may be added in the description of import items at Sl. No. 1 to 9. RA concerned may take suitable consequential action accordingly.		
128	Case No.: HQRNORM APPLY 00074343AM21	Party Name:DYNAMIC CABLES LIMITED	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 1 16/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00074343AM21	RA File Number: 13AA04005670 AM21	Lic No/Date: 1311000134 01/02/2021	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 09.07.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.		

129	Case No.: HQRNORM APPLY 00074635AM21	Party Name:PLANSEE INDIA HIGH PERFORMANCE MATERIALS PRIVATE LIMITED	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 1 16/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00074635AM21	RA File Number: 07AA04007913 AM21	Lic No/Date: 0711000400 01/02/2021	
	Decision Remarks: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 08.07.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.			
130	Case No.: HQRNORM APPLY 00074776AM21	Party Name:WAAREE ENERGIES LIMITED	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 1 16/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00074776AM21	RA File Number: 52AA04006312 AM21	Lic No/Date: 5211000239 01/02/2021	
	Decision Remarks: The Committee considered the case as per the agenda and decided to ask from the applicant to furnish following information as per comments of Consultant (TEC-3): 1. Calculations of requirement of each raw material with justification. 2. Net content of each item of import in export item. 3. Weight of each Export Product. 4. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated. The case stands deferred.			
131	Case No.: HQRNORM APPLY 00075449AM21	Party Name:MEHTA TUBES LIMITED	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 1 16/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00075449AM21	RA File Number: 039504000237 AM21	Lic No/Date: 0311001409 02/02/2021	
	Decision Remarks: The Committee considered the case as per the agenda and noted that a deficiency letter was sent to the applicant on 09.07.2021. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.			

132	Case No.: HQRNORM APPLY 00075483AM21	Party Name:EARTH WIRES PRIVATE LIMITED	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 1 16/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00075483AM21	RA File Number: 05AA04025223 AM21	Lic No/Date: 0511000970 02/02/2021	
	Decision Remarks:	The Committee considered the case as per the agenda and decided to ask from the applicant to furnish following information as per comments of Consultant (SKB): 1. Process of Manufacturing of Copper Billets from Copper Scrap as per ISRI Code DRUID. 2. Wastage during melting, refining and casting for production of Refined Copper Billets of 99 % Copper purity. 3. Copy of the import Bill, which indicates copper scrap as per ISRI DRUID copper content 37.5 to 42.5 % copper content. 4. Method of calculation on arriving the required quantity of 250 MT Copper scrap DRUID for manufacturing of 100 MT copper Billets of 99 % copper purity. The case stands deferred.		
133	Case No.: HQRNORM APPLY 00075890AM21	Party Name:NUCON AEROSPACE PRIVATE LIMITED	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 1 16/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00075890AM21	RA File Number: 09AA04004073 AM21	Lic No/Date: 0911000249 03/02/2021	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 09.07.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.		
134	Case No.: HQRNORM APPLY 00075904AM21	Party Name:ASIAN PLASTOWARES PRIVATE LIMITED	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 1 16/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00075904AM21	RA File Number: 03AA04021827 AM21	Lic No/Date: 0311001456 03/02/2021	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the case was referred to MSME on 09.07.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.		

135	Case No.: HQRNORM APPLY 00076334AM21	Party Name:ENEROIL OFFSHORE DRILLING LIMITED	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 1 16/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00076334AM21	RA File Number: 05AA04028268 AM21	Lic No/Date: 0511001089 03/02/2021	
	Decision Remarks:	The Committee considered the case as per the agenda and decided to ask from the applicant to furnish following information as per comments of MSME: 1. Manufacturing process with step-wise wastage. The case stands deferred.		
136	Case No.: HQRNORM APPLY 00077147AM21	Party Name:SIEMENS GAMESA RENEWABLE POWER PRIVATE LIMITED	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 1 16/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00077147AM21	RA File Number: 04AA04006157 AM21	Lic No/Date: 0411000268 04/02/2021	
	Decision Remarks:	The Committee considered the case as per the agenda and decided to ask from the applicant to furnish following information as per comments of Consultant (TEC-1): 1. Weight of export product. 2. Details of material balance in weight terms. The case stands deferred.		
137	Case No.: HQRCOMMSUB00077670AM21	Party Name:METALIC IMPRESSIONS (INDIA) PRIVATE LIMITED	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 1 16/07/2021	Status:Approved with Amendment
	HQ File Number: HQRCOMMSUB00077670AM21	RA File Number: 05AA04028837 AM21	Lic No/Date: 0511001122 05/02/2021	
	Decision Remarks:	The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per comments of Consultant (TEC-1). Note: Import item should be of relevant thickness. RA concerned may take suitable consequential action accordingly.		

TA Comments :

Export Product No.	Sl. of Export Product	ITC HS Code	Export Product Description (As applied by the firm)	Export Product Description (As recommended by TA)	Export Product Qty. (As applied by the firm)	Export UOM(As applied by the firm)	Export Product Qty. (As recommended by TA)	Export UOM (As recommended by TA)
1		85177090	Mobile Window (3636600 Pcs) (Made out of Hard Coated Acrylic Sheet duly printed & laminated (0.70 to 1.50 MM))	Mobile Window (3636600 Pcs) (Made out of Hard Coated Acrylic Sheet duly printed & laminated (0.70 to 1.50 MM))	15000.00	KILOGRAMS (KGS)	15000.00	KILOGRAMS (KGS)
Export Product No.	Sl.	Import Item Sl. No.	ITC HS Code of Import Item	Import Item Description (As applied by the firm)	Import Item Qty. (As recommended by TA)	Import Item Qty. (As recommended by TA)	Import Item Qty. (As recommended by TA)	Remarks
1		1	39205119	ACRYLIC SHEET	(REL THIHKNES)	17250.00	15750.00	ON REPEAT BASIS
Export Product No.	Product Sl.	Import Item Sl. No.	Import UOM (As applied by the firm)	Import UOM (As recommended TA)	% wastage (As applied by the firm)	% wastage (As recommended by TA)		
1		1	KILOGRAMS (KGS)	KILOGRAMS (KGS)		5.00		
138	Case No.: HQRNORM APPLY 00077423AM21		Party Name:VRAJ SYSCOM PRIVATE LIMITED	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 16/07/2021	Status:Case Deferred			
	HQ File Number: HQRNORM APPLY 00077423AM21		RA File Number: 24AA04003208 AM21	Lic No/Date: 2411000208 05/02/2021				
	Decision Remarks:			The Committee considered the case as per the agenda and decided to ask from the applicant to furnish following information as per comments of Consultant (TEC-3): 1. Maximum & minimum ID/OD ratio of washers to be exported under this AA. 2. Maximum & minimum OD of washers to be exported under this AA. 3. Range of thickness of sheet required to meet export order. 4. No. of sizes of washers to be exported under this AA. 5. Wastage claimed is 81.8% but in flow chart it is shown as 55%. The case stands deferred.				

139	Case No.: HQRNORM APPLY 00077618AM21	Party Name:SUPREME VISION INFOSYSTEMS PRIVATE LIMITED	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 1 16/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00077618AM21	RA File Number: 04AA04006225 AM21	Lic No/Date: 0411000303 05/02/2021	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 09.07.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.		
140	Case No.: HQRNORM APPLY 00077748AM21	Party Name:SIEMENS GAMESA RENEWABLE POWER PRIVATE LIMITED	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 1 16/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00077748AM21	RA File Number: 04AA04006172 AM21	Lic No/Date: 0411000270 05/02/2021	
	Decision Remarks:	The Committee considered the case as per the agenda and decided to ask from the applicant to furnish following information as per comments of Consultant (TEC-1): 1. Weight of export product. 2. Details of material balance in weight terms. The case stands deferred.		
141	Case No.: HQRNORM APPLY 00078834AM21	Party Name:METAL CARE ALLOYS PRIVATE LIMITED	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 1 16/07/2021	Status:Case Approved
	HQ File Number: HQRNORM APPLY 00078834AM21	RA File Number: 03AA04021670 AM21	Lic No/Date: 0311001438 08/02/2021	
	Decision Remarks:	The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per comments of Consultant (SKB). Note: 1. The export item should have 99% copper content. 2. The import item should have maximum 96 % copper content. RA concerned may take suitable consequential action accordingly.		

TA Comments :

Export Product No.	Sl. of Export Product	ITC HS Code	Export Product Description (As applied by the firm)	Export Product Description (As recommended by TA)	Export Product Qty. (As applied by the firm)	Export UOM(As applied by the firm)	Export Product Qty. (As recommended by TA)	Export UOM (As recommended by TA)
1		74031300	Copper Billets / Ingots Net Content: Copper Scrap Birch Cliff As Per ISRI: 50,000 Kgs	COPPER BILLETS/INGOTS HAVING 99 PERCENT COPPER CONTENT	50000.00	KILOGRAMS (KGS)	50000.00	
Export Product No.	Sl.	Import Item Sl. No.	ITC HS Code of Import Item	Import Item Description (As applied by the firm)	Import Item Description (As recommended by TA)	Import Item Qty. (As applied by the firm)	Import Item Qty. (As recommended by TA)	Remarks
1		1	74040012	COPPER SCRAP BIRCH CLIFF AS PER ISRI	COPPER SCRAP BIRCH CLIFF AS PER ISRI HAVING MAXIMUM 96 PERCENT COPPER CONTENT	51500.00	51500.00	As applied
Export Product No.	Sl.	Import Item Sl. No.	Import UOM (As applied by the firm)	Import UOM (As recommended TA)	% wastage (As applied by the firm)	% wastage (As recommended by TA)		
1		1	KILOGRAMS (KGS)	KILOGRAMS (KGS)		3.00		
142		Case No.: HQRNORM APPLY 00079257AM21	Party Name:POLYCAB INDIA LIMITED		Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 16/07/2021		Status:Case Deferred	
		HQ File Number: HQRNORM APPLY 00079257AM21	RA File Number: 03AA04022223 AM21		Lic No/Date: 0311001509 08/02/2021			
		Decision Remarks:		The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 06.07.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.				
143		Case No.: HQRNORM APPLY 00078833AM21	Party Name:STAR EXPORTS		Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 16/07/2021		Status:Case Deferred	
		HQ File Number: HQRNORM APPLY 00078833AM21	RA File Number: 03AA04021914 AM21		Lic No/Date: 0311001495 08/02/2021			
		Decision Remarks:		The Committee considered the case as per the agenda and noted that the case was referred to Consultant (SKB) on 07.07.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.				

144	Case No.: HQRNORM APPLY 00080142AM21	Party Name:PRIYANKA (INDIA) PRIVATE LIMITED	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 1 16/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00080142AM21	RA File Number: 05AA04029843 AM21	Lic No/Date: 0511001186 09/02/2021	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 07.07.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.		
145	Case No.: HQRNORM APPLY 00081159AM21	Party Name:TPI COMPOSITES INDIA PRIVATE LIMITED	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 1 16/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00081159AM21	RA File Number: 04AA04006420 AM21	Lic No/Date: 0411000301 10/02/2021	
	Decision Remarks:	The Committee considered the case as per the agenda and decided to refer the case to Consultant (TEC-1) as per advice of DHI. The case stands deferred.		
146	Case No.: HQRNORM APPLY 00081160AM21	Party Name:TPI COMPOSITES INDIA PRIVATE LIMITED	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 1 16/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00081160AM21	RA File Number: 04AA04006497 AM21	Lic No/Date: 0411000314 10/02/2021	
	Decision Remarks:	The Committee considered the case as per the agenda and decided to refer the case to Consultant (TEC-1) as per advice of DHI. The case stands deferred.		
147	Case No.: HQRNORM APPLY 00081196AM21	Party Name:ROSENBERGER ELECTRONIC COMPANY (INDIA) PRIVATE LIMITED	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 1 16/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00081196AM21	RA File Number: 05AA04029980 AM21	Lic No/Date: 0511001209 10/02/2021	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 09.07.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.		
148	Case No.: HQRNORM APPLY 00081202AM21	Party Name:BHAGYANAGAR COPPER PRIVATE LIMITED	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 1 16/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00081202AM21	RA File Number: 09AA04003620 AM21	Lic No/Date: 0911000291 10/02/2021	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the case was referred to Consultant (SKB) on 07.07.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.		

149	Case No.: HQRNORM APPLY 00081205AM21	Party Name:KEI INDUSTRIES LIMITED	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 1 16/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00081205AM21	RA File Number: 05AA04029555 AM21	Lic No/Date: 0511001204 10/02/2021	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 06.07.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.		
150	Case No.: HQRNORM APPLY 00081438AM21	Party Name:ACG PHARMAPACK PRIVATE LIMITED	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 1 16/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00081438AM21	RA File Number: 03AA04022175 AM21	Lic No/Date: 0311001521 11/02/2021	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 09.07.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.		
151	Case No.: HQRNORM APPLY 00081505AM21	Party Name:PONDY OXIDES AND CHEMICALS LIMITED	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 1 16/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00081505AM21	RA File Number: 042104000450 AM21	Lic No/Date: 0411000329 11/02/2021	
	Decision Remarks:	The Committee considered the case as per the agenda and decided to ask from the applicant to furnish following information as per comments of MSME: 1.Percentage of lead in import product support by Certificate of Analysis. The case stands deferred.		

152	Case No.: HQRNORM APPLY 00081774AM21	Party Name:STAR EXPORTS	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 1 16/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00081774AM21	RA File Number: 03AA04022705 AM21	Lic No/Date: 0311001587 11/02/2021	
	Decision Remarks:	The Committee considered the case as per the agenda and decided to ask from the applicant to furnish following information as per comments of Consultant (SKB): 1. What is the chemical composition of Aluminium Alloy Billets to be exported? 2. Copy of the export order. 3. What is the percentage of aluminium present in the aluminium ingots to be imported? 4. Copy of the shipping bill. 5. Manufacturing process and wastage at each stage of operation. The case stands deferred.		
153	Case No.: HQRNORM APPLY 00081784AM21	Party Name:RAHUL FERROMET AND ENGINEERING PRIVATE LIMITED	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 1 16/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00081784AM21	RA File Number: 34AA04002524 AM21	Lic No/Date: 3411000223 11/02/2021	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 07.07.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.		
154	Case No.: HQRNORM APPLY 00081785AM21	Party Name:RAHUL FERROMET AND ENGINEERING PRIVATE LIMITED	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 1 16/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00081785AM21	RA File Number: 34AA04002518 AM21	Lic No/Date: 3411000224 11/02/2021	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 07.07.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.		

155	Case No.: HQRNORM APPLY 00082566AM21	Party Name:A-1 FENCE PRODUCTS COMPANY PRIVATE LIMITED	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 1 16/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00082566AM21	RA File Number: 03AA04023238 AM21	Lic No/Date: 0311001697 12/02/2021	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 06.07.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.		
156	Case No.: HQRNORM APPLY 00083074AM21	Party Name:J M W INDIA PRIVATE LIMITED	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 1 16/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00083074AM21	RA File Number: 05AA04030461 AM21	Lic No/Date: 0511001268 12/02/2021	
	Decision Remarks:	The Committee considered the case as per the agenda and decided to ask from the applicant to furnish following information as per comments of MSME: 1. Manufacturing process with step-wise wastage. The case stands deferred.		
157	Case No.: HQRNORM APPLY 00084255AM21	Party Name:UNIVERSAL CABLES LIMITED	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 1 16/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00084255AM21	RA File Number: 56AA04001819 AM21	Lic No/Date: 5611000115 15/02/2021	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 09.07.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.		
158	Case No.: HQRNORM APPLY 00084376AM21	Party Name:TPI COMPOSITES INDIA PRIVATE LIMITED	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 1 16/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00084376AM21	RA File Number: 04AA04006421 AM21	Lic No/Date: 0411000302 15/02/2021	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the case was referred to DHI on 08.07.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.		

159	Case No.: HQRNORM APPLY 00084250AM21	Party Name:APAR INDUSTRIES LIMITED	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 1 16/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00084250AM21	RA File Number: 342404000291 AM20	Lic No/Date: 3411000026 15/02/2021	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that a deficiency letter was sent to the applicant on 09.07.2021. However, no reply has been received yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.		
160	Case No.: HQRNORM APPLY 00084905AM21	Party Name:JAIN METAL ROLLING MILLS	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 1 16/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00084905AM21	RA File Number: 04AA04005668 AM21	Lic No/Date: 0411000267 16/02/2021	
	Decision Remarks:	The Committee considered the case as per the agenda and decided to ask from the applicant to furnish following information as per comments of MSME: 1. To specify, the quantity of lead and copper extracted from each import item. The case stands deferred.		
161	Case No.: HQRNORM APPLY 00084906AM21	Party Name:JAIN METAL ROLLING MILLS	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 1 16/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00084906AM21	RA File Number: 04AA04006570 AM21	Lic No/Date: 0411000320 16/02/2021	
	Decision Remarks:	The Committee considered the case as per the agenda and decided to ask from the applicant to furnish following information as per comments of MSME: 1. Percentage of lead in each import item supported by Certificate of Analysis. The case stands deferred.		

162	Case No.: HQRNORM APPLY 00084907AM21	Party Name:JAIN METAL ROLLING MILLS	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 1 16/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00084907AM21	RA File Number: 04AA04005671 AM21	Lic No/Date: 0411000272 16/02/2021	
	Decision Remarks:	The Committee considered the case as per the agenda and decided to ask from the applicant to furnish following information as per comments of Consultant (SKB): 1. What is the percentage range of Copper in Copper Wire scrap as per ISRI code DURID? 2. What is the market value of PVC/rubber coming along with copper wire scrap? 3. What is the manufacturing process? 4. Wastage at each stage of operation. 5. Submit flow chart of manufacturing activities involved. 6. Copy of the import bill showing percentage of copper in copper scrap as per ISRI DURID. The case stands deferred.		
163	Case No.: HQRNORM APPLY 00085328AM21	Party Name:ALUTOP	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 1 16/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00085328AM21	RA File Number: 07AA04007809 AM21	Lic No/Date: 0711000491 16/02/2021	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 08.07.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.		
164	Case No.: HQRNORM APPLY 00085757AM21	Party Name:SANSEGA INDUSTRIES LLP	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 1 16/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00085757AM21	RA File Number: 04AA04006831 AM21	Lic No/Date: 0411000346 17/02/2021	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the case was referred to MSME on 09.07.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.		
165	Case No.: HQRNORM APPLY 00086024AM21	Party Name:SHRI SABHARI SMELTERS PRIVATE LIMITED	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 1 16/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00086024AM21	RA File Number: 04AA04005277 AM21	Lic No/Date: 0411000149 17/02/2021	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the case was referred to MSME on 08.07.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.		

166	Case No.: HQRNORM APPLY 00087245AM21	Party Name:RAYCHEM-RPG PRIVATE LIMITED	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 1 16/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00087245AM21	RA File Number: 03AA04023276 AM21	Lic No/Date: 0311001714 19/02/2021	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 08.07.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.		

167	Case No.: HQRNORM APPLY 00087439AM21	Party Name:JAY JALARAM EXTRUSIONS	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 1 16/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00087439AM21	RA File Number: 24AA04003875 AM21	Lic No/Date: 2411000244 19/02/2021	
	Decision Remarks:	The Committee considered the case as per the agenda and decided to ask from the applicant to furnish following information as per comments of Consultant (SKB): 1. What is the percentage of copper, zinc and lead in the export product i.e. Brass Billets and import item i.e. brass scrap honey grade as per ISRI? 2. Copy of the import bill which indicates percentage of copper, zinc and lead in the brass scrap. 3. Manufacturing process and wastage at each stage of operation? The case stands deferred.		

168	Case No.: HQRNORM APPLY 00087680AM21	Party Name:DIAKOKU IMPEX LLP	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 1 16/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00087680AM21	RA File Number: 03AA04023585 AM21	Lic No/Date: 0311001741 19/02/2021	
	Decision Remarks:	The Committee considered the case as per the agenda and decided to ask from the applicant to furnish following information as per comments of Consultant (SKB): 1. What is the percentage of copper, zinc and lead in the export product i.e. Brass Billets and import item i.e. brass scrap honey grade as per ISRI? 2. Copy of the import bill which indicates percentage of copper, zinc and lead in the brass scrap? The case stands deferred.		

169	Case No.: HQRNORM APPLY 00087695AM21	Party Name:CHINA STEEL CORPORATION INDIA PRIVATE LIMITED	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 1 16/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00087695AM21	RA File Number: 34AA04002730 AM21	Lic No/Date: 3411000249 19/02/2021	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the case was referred to Consultant (SKB) on 08.07.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.		
170	Case No.: HQRNORM APPLY 00087762AM21	Party Name:STEEL AIIDS ENTERPRISE PRIVATE LIMITED	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 1 16/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00087762AM21	RA File Number: 03AA04023152 AM21	Lic No/Date: 0311001671 19/02/2021	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 09.07.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.		
171	Case No.: HQRNORM APPLY 00087768AM21	Party Name:STAR EXPORTS	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 1 16/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00087768AM21	RA File Number: 03AA04023889 AM21	Lic No/Date: 0311001857 19/02/2021	
	Decision Remarks:	The Committee considered the case as per the agenda and decided to ask from the applicant to furnish following information as per comments of Consultant (SKB): 1. What is the chemical composition of Aluminium Alloy Billets to be exported? 2. Copy of the export order. 3. What is the percentage of aluminium present in the aluminium ingots to be imported? 4. Copy of the shipping bill. 5. Manufacturing process and wastage at each stage of operation? The case stands deferred.		

172	Case No.: HQRNORM APPLY 00089237AM21	Party Name:EARTH WIRES PRIVATE LIMITED	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 1 16/07/2021	Status: Case Deferred
	HQ File Number: HQRNORM APPLY 00089237AM21	RA File Number: 05AA04030938 AM21	Lic No/Date: 0511001389 22/02/2021	
	Decision Remarks:	The Committee considered the case as per agenda and decided to ask from the applicant to furnish following information as per comments of Consultant (SKB): 1. As per the description of the item of import, it appears that the item of import is of prime quality of copper wire of different sizes purity 99% and above. To clarify, whether is it prime quality of copper wires of different sizes or copper wires scrap of different sizes as per ISRI Code? 2. To furnish copy of sipping bills, which could justify that the imported copper wires are in the form of scrap as per ISRI code. The case stands deferred.		

173	Case No.: HQRNORM APPLY 00088464AM21	Party Name:APAR INDUSTRIES LIMITED	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 1 16/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00088464AM21	RA File Number: 03AA04022730 AM21	Lic No/Date: 0311001607 22/02/2021	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 08.07.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.		

174	Case No.: HQRNORM APPLY 00089231AM21	Party Name:EARTH WIRES PRIVATE LIMITED	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 1 16/07/2021	Status: Case Deferred
	HQ File Number: HQRNORM APPLY 00089231AM21	RA File Number: 05AA04031919 AM21	Lic No/Date: 0511001390 22/02/2021	
	Decision Remarks:	The Committee considered the case as per agenda and decided to ask from the applicant to furnish following information as per comments of Consultant (SKB): 1. As per the description of the item of import, it appears that the item of import is of prime quality of copper wire of different sizes purity 99% and above. To clarify, whether is it prime quality of copper wires of different sizes or copper wires scrap of different sizes as per ISRI Code? 2. To furnish copy of sipping bills, which could justify that the imported copper wires are in the form of scrap as per ISRI code. The case stands deferred.		
175	Case No.: HQRNORM APPLY 00089841AM21	Party Name:SHIVALIK BIMETAL CONTROLS LTD	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 1 16/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00089841AM21	RA File Number: 05AA04032789 AM21	Lic No/Date: 0511001370 23/02/2021	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 08.07.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.		
176	Case No.: HQRNORM APPLY 00091325AM21	Party Name:LASER POWER & INFRA PRIVATE LIMITED	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 1 16/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00091325AM21	RA File Number: 02AA04009721 AM21	Lic No/Date: 0211000338 24/02/2021	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 09.07.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.		
177	Case No.: HQRNORM APPLY 00091459AM21	Party Name:CONSOLIDATED COIN COMPANY PRIVATE LIMITED	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 1 16/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00091459AM21	RA File Number: 05AA04035008 AM21	Lic No/Date: 0511001421 24/02/2021	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 09.07.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.		

178	Case No.: HQRNORM APPLY 00092351AM21	Party Name:AKSHAY ALUMINIUM ALLOYS LLP	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 1 16/07/2021	Status:Case Approved
	HQ File Number: HQRNORM APPLY 00092351AM21	RA File Number: 05AA04035954 AM21	Lic No/Date: 0511001462 25/02/2021	
	Decision Remarks:	The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per comments of Consultant (SKB). RA concerned may take suitable consequential action accordingly.		

TA Comments :

Export Product Sl. No.	ITC HS Code of Export Product	Export Product Description (As applied by the firm)	Export Product Description (As recommended by TA)	Export Product Qty. (As applied by the firm)	Export UOM(As applied by the firm)	Export Product Qty. (As recommended by TA)	Export UOM (As recommended by TA)
1	76012010		ALUMINIUM ALLOY INGOT (ALUMINIUM-88 PERCENT, SILICON- 10 PERCENT AND COPPER-2 PERCENT)	400000.00	KILOGRAMS (KGS)	400000.00	KILOGRAMS (KGS)
Export Product Sl. No.	Import Item Sl. No.	ITC HS Code of Import Item	Import Item Description (As applied by the firm)	Import Item Description (As recommended by TA)	Import Item Qty. (As applied by the firm)	Import Item Qty. (As recommended by TA)	Remarks
1	1	76020010	ALUMINIUM SCRAP (ZORBA, TAIN TAVOR, TENSE, TALK, TALON, TROMA AND ALL KIND OF ALUMINIUM SCRAP AS PER ISRI)	ALUMINIUM SCRAP (ZORBA, TAIN TAVOR, TENSE, TALK, TALON, TROMA AND ALL KIND OF ALUMINIUM SCRAP AS PER ISRI)	432960.00	362560.00	AS PER SION C-3
1	2	28046900	SILICON METAL	SILICON METAL	46000.00	42000.00	AS PER SION C-3
1	3	74040012	ALL KIND OF COPPER SCRAP COVERED BY ISRI CODE	ALL KIND OF COPPER SCRAP COVERED BY ISRI CODE	8960.00	8400.00	AS PER SION C-3

Export Product Sl. No.	Import Item Sl. No.	Import UOM (As applied by the firm)	Import UOM (As recommended TA)	% wastage (As applied by the firm)	% wastage (As recommended by TA)	
1	1	KILOGRAMS (KGS)	KILOGRAMS (KGS)		3.00	
1	2	KILOGRAMS (KGS)	KILOGRAMS (KGS)		5.00	
1	3	KILOGRAMS (KGS)	KILOGRAMS (KGS)		5.00	
179	Case No.: HQRNORM APPLY 00092352AM21		Party Name:EARTH WIRES PRIVATE LIMITED		Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 16/07/2021	Status: Case Deferred
	HQ File Number: HQRNORM APPLY 00092352AM21		RA File Number: 05AA04035978 AM21		Lic No/Date: 0511001459 25/02/2021	
	Decision Remarks:		The Committee considered the case as per agenda and decided to ask from the applicant to furnish following information as per comments of Consultant (SKB): 1. As per the description of the item of import, it appears that the item of import is of prime quality of copper wire of different sizes purity 99% and above. To clarify, whether is it prime quality of copper wires of different sizes or copper wires scrap of different sizes as per ISRI Code? 2. To furnish copy of sipping bills, which could justify that the imported copper wires are in the form of scrap as per ISRI code. The case stands deferred.			
180	Case No.: HQRNORM APPLY 00091973AM21		Party Name:SHERA METAL PRIVATE LIMITED		Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 16/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00091973AM21		RA File Number: 13AA04006894 AM21		Lic No/Date: 1311000194 25/02/2021	
	Decision Remarks:		The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 08.07.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.			

181	Case No.: HQRNORM APPLY 00091976AM21	Party Name:SHERA METAL PRIVATE LIMITED	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 1 16/07/2021	Status:Case Deferred
	HQ File Number: HQRNORM APPLY 00091976AM21	RA File Number: 13AA04006893 AM21	Lic No/Date: 1311000193 25/02/2021	
	Decision Remarks:	The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 08.07.2021 for examination & comments. However, comments have not been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.		

182	Case No.: HQRNORM APPLY 00092116AM21	Party Name:NAMO ALLOYS PRIVATE LIMITED	Meet No/Date:NC/ 2/ MEET/ Jul/ 202122/ 1 16/07/2021	Status:Case Approved
	HQ File Number: HQRNORM APPLY 00092116AM21	RA File Number: 05AA04035860 AM21	Lic No/Date: 0511001451 25/02/2021	
	Decision Remarks:	The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per comments of Consultant (SKB). RA concerned may take suitable consequential action accordingly.		

TA Comments :

Export Product No.	ITC HS Code Sl. of Export Product	Export Product Description (As applied by the firm)	Export Product Description (As recommended by TA)	Export Product Qty. (As applied by the firm)	Export UOM(As applied by the firm)	Export Product Qty. (As recommended by TA)	Export UOM (As recommended by TA)
1	76012010		ALUMINIUM ALLOY INGOTS (ALUMINIUM 88.00 PERCENT, SILICON 10 PERCENT, COPPER 2 PERCENT)	700000.00	KILOGRAMS (KGS)	700000.00	

Export Product No.	Sl. No.	Import Item Sl. No.	ITC HS Code of Import Item	Import Item Description (As applied by the firm)	Import Item Description (As recommended by TA)	Import Qty. (As applied by the firm)	Import Qty. (As recommended by TA)	Remarks
1	1		76020010	ALUMINIUM SCRAP ZORBA, TAIN T TABOR, TENSE, TALK, TALON, TROMA AND ALL KIND OF ALUMINIUM SCRAP AS PER ISRI	ALUMINIUM SCRAP ZORBA, TAIN T TABOR, TENSE TALK, TALON, TROMA AND ALL KIND OF ALUMINIUM SCRAP AS PER ISRI	665280.00	634480.00	AS PER SION C-3
1	2		28046900	SILICON METAL	SILICON METAL	75600.00	73500.00	AS PER SION C-3
1	3		74040012	ALL KIND OF COPPER SCRAP COVERED BY ISRI CODE	ALL KIND OF COPPER SCRAP AS PER ISRI	14700.00	14700.00	AS PER SION C-3
Export Product No.	Sl. No.	Import Item Sl. No.	Import UOM (As applied by the firm)	Import UOM (As recommended TA)	% wastage (As applied by the firm)	% wastage (As recommended by TA)		
1	1		KILOGRAMS (KGS)	KILOGRAMS (KGS)		3.00		
1	2		KILOGRAMS (KGS)	KILOGRAMS (KGS)		5.00		
1	3		KILOGRAMS (KGS)	KILOGRAMS (KGS)		5.00		